

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.100/2258/2014

Wednesday, this the 24th day of August 2016

Hon'ble Mr. P.K. Basu, Member (A)

1. Smt. Roshani Devi, aged 45 years
w/o Late Shri Chander Pal Singh (Kaushik)
2. Rohit Kaushik, aged 23 years
s/o late Chander Pal Singh
r/o Shakti Vihar Colony
Vill Padli Gujjar, Tehsil Roorki
Distt. Haridwar

.. Applicants

(Mr. R K Shukla, Advocate)

Versus

1. Union of India through General Manager
Northern Railway HQ
Baroda House, New Delhi
2. The Divisional Railway Manager
Northern Railway, DRM Moradabad
DRM Office, Moradabad
3. The Senior Divisional Officer
DRM Office Moradabad
Northern Railway, DRM Office, Moradabad
Moradabad

.. Respondents

(Mr. Kripa Shanker Prasad, Advocate)

O R D E R (ORAL)

Learned counsel for applicants seeks permission to withdraw the present O.A. with permission to file comprehensive petition.

2. O.A. is dismissed as withdrawn with liberty to the applicants as aforesaid.

**(P.K. Basu)
Member (A)**

August 24, 2016

/sunil/